

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:788
ANSWERED ON:27.11.2012
HUDCO PROJECTS
Kalmadi Shri Suresh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the present status of the proposals sent by the Housing and Urban Development Corporation Limited (HUDCO), Mumbai Regional Office to the Union Government under the Integrated Low Cost Sanitation (ILCS) Scheme for final sanction;
- (b) the number of units proposed to be constructed in the area of each Urban Local Body (ULB), the total project cost, the units constructed so far and the cost incurred thereon, ULB-wise;
- (c) the number of ULB's proposals in respect of which all the queries raised by HUDCO's Mumbai Regional Office have been resolved but are still pending for final sanction and the number of units and cost involved in these proposals; and
- (d) the time by which it is likely to be cleared?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (AJAY MAKEN)

(a): Under the Scheme of Integrated Low Cost Sanitation (ILCS) as revised in 2008, being implemented by Ministry of Housing & Urban Poverty Alleviation, proposals from the Government of Maharashtra through HUDCO, Mumbai Regional Office had been sent to HUDCO, Delhi for placing it before the Central Coordination Committee of M/o HUPA for sanction. Proposals for 1,48,567 no. of toilets had been received, out of which construction of 39,663 number of units in 16 towns of 7 districts of Maharashtra were sanctioned.

(b) : The ULB-wise sanctioned number of units that are proposed to be constructed in the area along with its cost details are indicated at Annexure-I. As per the records held in this Ministry, 11,797 units have been completed and 5590 units are under progress. Govt. Of Maharashtra has so far submitted Utilization Certificate of Rs. 9.64 crore against a total release of Rs. 19.22 crore. Ministry does not maintain ULB-wise data in respect of Utilization Certificates.

(c) & (d) : Proposals for new construction in 45 ULBs for 93,149 units at a project cost of Rs. 105.85 crore were not sanctioned due to non availability of funds under new construction category. The details are enclosed at Annexure-II.

These proposals can be considered by the Ministry during 12th Plan Period if and only if it is part of project proposals for conversion of dry latrines and new construction component is within the stipulated limits of 25% of dry latrines proposed to be converted.